

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT.**

NOTIFICATION

Dated Shillong, the 15th July, 2020.

No. LJ (B). 53/93/Pt/51 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South Garo Hills District, Baghmara with immediate effect and until further orders:

Sl. No.	Name of the Officer	Designation.
1.	Shri C.B. Sangma,	Tourist Officer, South Garo Hills, Baghmara
2.	Shri G.K. Marak,	District Statistical Officer, South Garo Hills, Baghmara.
3.	Shri Carlos D. Sangma	District Horticulture Officer, South Garo Hills, Baghmara.
4.	Shri Rueben Carlos M. Marak	BADO, South Garo Hills Baghmara.
5.	Shri Giles D. Shira,	District Fishery Officer, South Garo Hills, Baghmara
6.	Dr. D.R. Marak,	District Veterinary Officer, South Garo Hills, Baghmara
7.	Shri Claystone Marak,	Extension Officer Khadi, South Garo Hills, Baghmara.
8.	Dr. Diganto Hajong	BDO, Gasuapara C & RD Block.

Sdl-

(L.K.Swet).

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dated Shllong, the 15th July, 2020.

Memo No. LJ (B). 53/93/Pt/51-A,

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South Garo Hills District, Baghmara with reference to letter No. SGH/DC/Genl.3(Covid-19)/2020/658, dated 13. 07.2020..
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,

Sdl

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.